## Use of BADP funds for creating social infrastructure

1336. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Border Area Development Programme (BADP) funds are being utilized to create social infrastructure including housing and other facilities for the houses/villages that are located along the international borders;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The main objective of the BADP is to meet the special developmental needs of the people living in remote and inaccessible areas situated near the international border and to saturate the border areas with essential infrastructure, which includes creation of social infrastructure, including housing for doctors and paramedics, teachers and other staff engaged in schools under Health and Education sectors, respectively. As per the BADP guidelines, projects are planned and executed by the State Government as per their local requirements.

## Safety of children living with female prisoners

†1337. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of children of female prisoners are staying with them in various jails of the country;
  - (b) if so, the details thereof;
- (c) whether Supreme Court has issued any directions with regard to safety and living standards of children staying with female prisoners; and
- (d) if so, whether Government regularly monitors the compliance of those guidelines?

<sup>†</sup>Original notice of the question was received in Hindi.